

**अलीगढ़ विश्वविद्यालय के विद्यार्थियों द्वारा  
प्रधान मंत्री के निवास के सामने  
प्रदर्शन**

2408. श्री बाई० एस० महाजन : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अलीगढ़ विश्वविद्यालय के विद्यार्थियों ने 23 मार्च, 1972 को प्रधान मंत्री के निवास स्थान के सामने प्रदर्शन किया था ;

(ख) यदि हा, तो उनकी मांगें क्या थीं ; और

(ग) सरकार ने इस विषय में क्या कार्यवाही की है ?

शिक्षा और समाज कल्याण मन्त्रालय तथा सांस्कृतिक विभाग में राज्य मन्त्री (प्रो० एस० नुबल हसन) : (क) 23 मार्च, 1972 को अलीगढ़ मुस्लिम विश्वविद्यालय के लगभग 250 विद्यार्थियों ने प्रधान मंत्री के निवास के समीप प्रदर्शन किया ।

(ख) उनके द्वारा प्रस्तुत किये गये ज्ञापन में, उनकी संक्षिप्त मांगें निम्नलिखित हैं :-

(i) अलीगढ़ मुस्लिम विश्वविद्यालय के अल्पसंख्यक तथा आवासीय स्वरूप और स्वायत्तता को पुनर्स्थापित किये जाने के लिए संसद में विधेयक का पेश किया जाना, और

(ii) विधेयक का प्रारूप तैयार करने हेतु श्री फखरुद्दीन अली अहमद द्वारा नियुक्त आठ-सदस्यीय उप-समिति की सिफारिशों के प्रति पूर्ण न्याय ।

(ग) सामान्यतः गजेन्द्रगडकर समिति द्वारा की गई सिफारिशों के आधार पर तथा सभी संगत पहलुओं को ध्यान में रखते हुए एक विधेयक पेश करने का सरकार का प्रस्ताव है ।

**Report of the Commission to study  
Working of Sugar Industry**

2409. SHRI NARSINGH NARAIN PANDEY : Will the Minister of AGRICULTURE be pleased to state :

(a) the time by which the report of the Commission appointed to study the working of sugar industry will be submitted ;

(b) whether some interim report has been submitted in this regard ; and

(c) if so, what are the salient points ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) The Sugar Industry Enquiry Commission is required to submit its report by the 31st August, 1972.

(b) No, Sir.

(c) Does not arise.

**Loan Advanced to States by Housing and  
Urban Development Corporation**

2410. SHRI K. KODANDA RAMI REDDY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Housing and Urban Development Corporation has advanced loans to some of the States ;

(b) the names of the States and the amounts allotted to them ; and

(c) whether there is any proposal to include the remaining States also in the Scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes.

(b) A statement is attached.

(c) Financial assistance is not restricted to any particular State. It is available to all States on the basis of housing schemes received and sanctioned by the Housing and

Urban Development Corporation after proper scrutiny.

*Statement*

S. No.	Name of State/ State Housing Board	Loans sancti- oned by HUDCO (as on 14.3.72) (in the lakhs of Rs.)	Rate of interest
1.	Gujarat Housing Board	250	7½%
2.	Maharashtra Housing Board	695	6½%
3.	Kerala Hous- ing Board	75	7½%
4.	Tamil Nadu Housing Board	238 625	7½% 6½%
5.	Delhi Develop- ment Authority	300	6½%
6.	Uttar Pradesh	704 103	7½% 6½%
7.	Rajasthan	228 105	7½% 6½%
8.	Haryana	24	6½%
9.	Punjab	100	7½%
10.	Madhya Pradesh	39	7½%

*Note:* Schemes covering an expenditure of more than 25% of a social nature such as sum clearance/housing for weaker sections are financed at a subsidised rate of interest of 6½% with ¼% rebate for prompt payments. All other schemes are financed at the normal rate of interest (presently being 8% less ½% rebate for prompt payments).

**Conference of Social Scientists on Family Planning Programme at New Delhi**

2411. SHRI K. KODANDA RAMI REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether at a recent Conference of

Social Scientists at New Delhi, it was generally agreed that Family Planning Programme was not as successful as it should have been and if so, the reasons cited by them; and

(b) whether any modifications in the present programme are contemplated in view of the observations made by the Social Scientists and if so, the salient features of such a new programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA): (a) A brief summary of the discussion, as reported by the Rapporteur of the Seminar is laid on the Table of the House [Placed in the library. See No. LT-1702/72]

(b) The observations made at the Seminar, which concluded on March 26, 1972 are being examined.

**Division of Sapru House Library**

2412. SHRI K. KODANDA RAMI REDDY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the number of books, documents, periodicals and press clippings in the Joint Library at Sapru House, New Delhi and the basis on which these are going to be divided?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN): The information is as follows:

(a) Books	.... 1,44,614
(b) Documents	.... 1,38,000
(c) Periodicals currently received	.... 1,994
(d) Press clippings	.... 8,60,000

The basis on which the library is going to be divided is still under discussion between authorities of the Indian Council of World Affairs and the Jawaharlal Nehru University.